

**INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
12th WORKSHOP FOR INSOLVENCY PROFESSIONALS
21st – 22nd December, 2018**

Venue: CMA Bhawan, S. No. 22, Hissa No. 1+2/2B,
CTS No. 323, Canal Road, Karve Nagar, Pune-411052

Day 1 – 21st December, 2018 (Friday)		
Time	Sessions	Resource Person
09:00-09.30	Registration	
09:30-10:30	Inaugural Address	Dr. (Ms.) Mukulita Vijayawargiya, Whole Time Member, IBBI
10: 30-11:30	Introduction, Overview and Essence of IBC	Mr. M.R. Umarji (Former Member of BLRC)
11:45-12:45	Mapping CIRP to IP responsibilities	Mr. Devender Jain, Insolvency Professional
12:45-1330	CIRP and Liquidation Process	Mr. L.D. Pawar, Insolvency Professional
14:30-15:45	Considering a Resolution Plan (With Case Study)	Mr. Amit Gupta, Insolvency Professional
16:00-17:15	Committee of Creditors and their role in CIRP	Mr. Pramod Jain, Insolvency Professional & Registered Valuer
Day 2 – 22nd December, 2018 (Saturday)		
09:30-11:30	Valuation and its importance in CIRP	Mr. Pramod Jain, Insolvency Professional & Registered Valuer
11:45- 13:30	Conducting Forensic Audit & its importance to IPs	Mr. Rohit Goel, Director, Deloitte
14:30- 15:45	CIRP and evolving jurisprudence	Dr. (Ms.) Mukulita Vijayawargiya, Whole Time Member, IBBI
16:00- 17:15	Valedictory Session	Dr. Nilima Bhadbhade, Associate Professor, ILS law College, Pune

11:30-11:45 Tea/Coffee; 13:30-14:30 Lunch and 15:45-16:00 Tea/Coffee

For any Clarification, please contact Mr. Rameshwar Dhariwal, CGM, IBBI on Mobile: 9868132567 and 011-23462875